

(d) Yes, Sir.

(e) The work of construction of drains is in progress but these are yet to be connected with the peripheral services. As soon as this is completed, these will function smoothly. There are certain obstructions on the way due to electric poles, and the matter of shifting these poles has been taken up by DDA with DESU.

(f) There are no specific complaints regarding quality of work from any particular area.

(g) Does not arise.

#### Liberalisation of Urban Land Ceiling Act

2. SHRI K.S. RAO : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether there is any proposal under the consideration of Government to liberalise the Urban Land Ceiling Act with a view to bring down the prices and encourage house construction ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) and (b) Some proposals for amending the Urban Land (Ceiling and Regulation) Act, 1976 are under consideration.

#### House Sites for Rural Families During Sixth Plan

3. SHRI PRAKASH CHANDRA : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the number of rural families who have been given house sites during the year 1984-85, State-wise details thereof ;

(b) what was the target fixed for this purpose during Sixth Five Year Plan ;

(c) whether this target had been fulfilled ; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) and (b) The target was to allot house sites to 68 lakh rural landless families during the Sixth Five Year Plan.

A statement indicating the number of rural landless families allotted house sites during the year 1984-85 (State-wise) is given below.

(c) and (d) Housing, being, a state subject, all the social housing schemes including the scheme of the allotment of house sites are being implemented by State Government/UT administrations. The Union Government only monitors this scheme.

#### Statement

*Statement showing the number of Rural Landless families allotted house sites during the year 1984-85 (State-wise). @*

S. No.	Name of the State	No. of persons allotted house sites.
1.	2	3
1.	Andhra Pradesh	3,24,567
2.	Assam	36,666
3.	Bihar	18,392
4.	Gujarat	65,118
5.	Haryana	9,813
6.	Himachal Pradesh	—
7.	Jammu & Kashmir	643
8.	Karnataka	78,001
9.	Kerala	9,885
10.	Madhya Pradesh	41,545
11.	Maharashtra	17,144
12.	Orissa	44,608
13.	Punjab	—